GOVERNMENT OF INDIA NON-RESIDENT INDIANS AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4090 ANSWERED ON:25.08.2004 NRI CITIES IN VARIOUS STATES Kamat Shri Gurudas;Rajendran Shri P.

Will the Minister of NON-RESIDENT INDIANS AFFAIRS be pleased to state:

(b) if so, the basis on which such a decision has been taken;
(c) whether there is any request from the Government of Kerala to declare a city there as the first `NRI city`;

(a) whether the Government has decided to declare several cities as `NRI cities` in various states;

(d) if so, the action taken in this regard?

Answer

THE MINISTER OF STATE FOR COAL & MINES (Dr. DASAR NARAYANA RAO)

- (a) No, Sir.
- (b) Does not arise.
- (c) Yes, Sir.
- (d) Government of India recognizes the immense contribution made by Non-Resident Keralites and is fully sensitive towards their concerns. Kerala is very high on Government's priority for setting up NRI city.